

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 326 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: M/s Zest Hospitality and Catering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajesh Kumar Jha for the Petitioner

Ms. Lakshmi Gurung, Standing Counsel, IT Dept.
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

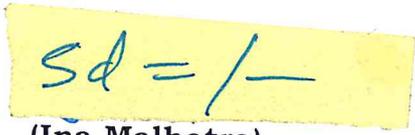
ORDER

Ld. Standing Counsel for the Income Tax Department prays for further
to file reply. Last opportunity is granted to them.

To come up on 9th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)